

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**DFR NO. 1289 OF 2016**

**Dated: 22<sup>nd</sup> December, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Essar Power Gujarat Ltd. .... Appellant (s)  
Vs.  
Power Grid Corporation of India Ltd. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Srivastava  
Mr. Sumant Naik  
Ms. Shruti Verma

**ORDER**

Learned counsel for the Appellant seeks two weeks time to cure the defects/objections raised by the Registry of this Tribunal. He may take necessary steps and cure the defects on or before 06.01.2017.

List the matter on **18.01.2017**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/vt